

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT  
KARAKADOOMA COURTS, DELHI

O.R.D.S

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 1<sup>st</sup> February, 2023 to 28<sup>th</sup> February, 2023.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 <sup>st</sup> Link Additional Sessions Judge	2 <sup>nd</sup> Link Additional Sessions Judge
1.	Sh. Ravinder Singh, ASJ-01	Cocta Colony Fazdara Nagar Crime Branch & CAW Cell of East Police District. Cyber Police Station New Ashok Nagar	Sh. Rakesh Kumar Rangpuri, ASJ (PTSC) (RC)	Ms. Deepali Sharma, ASJ-04
2.	Sh. Savir Singh Lamba, ASJ (SC-POCSO)	Kalyanpuri Mayapuri Vihar Nandawali	Sh. Ravinder Singh, ASJ-01	Sh. Arun Sukhija, ASJ-03
3.	Ms. Shelly Anand, ASJ-05	Metro Yamuna Bank Railway Station Kirti Nagar Shakheer Chauhan Papparganj Industrial Area	Sh. Hason Anand, ASJ-06	Sh. Savir Singh Lamba, ASJ (SC-POCSO)
4.	Sh. Rakesh Kumar Rangpuri, ASJ (PTSC) (RC)	Prast Vihar Laxmi Nagar Gandhi Nagar	Sh. Savir Singh Lamba, ASJ (SC-POCSO)	Sh. Hason Anand, ASJ-06

*Ramesh Kumar*  
(Ramesh Kumar-I)  
Principal District & Sessions Judge East District  
Karakadooma Courts, Delhi.  
Dated 21/1/23

No. 256-766/Pt. D&S (East)/ND/Dehli

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ) Tia Hazari Courts, Delhi.
3. P.S./Reader of Principal District & Sessions Judge, East District, Karakadooma Courts, Delhi.
4. The Concerned Judicial Officers, East District, Karakadooma Courts, Delhi.
5. The Chief Prosecutor, East District, Karakadooma Courts, Delhi.
6. The Hon'y. Secretary, Bar Association, Karakadooma, Tia Hazari, Postale House, Rohini, Dwarka, Rouse Avenue & Saket Courts, Delhi/New Delhi.
7. Administrative Officer (Jail.), Filing Section/Judicial Branch, Karakadooma Courts, Delhi.
8. In-Charge, Facilities Centre, Karakadooma Courts, Delhi.
9. In-Charge, Lock-up, Karakadooma Courts, Delhi.
10. Website Committee, Tia Hazari Court/Karakadooma Courts, Delhi.
11. File Concerned.

*Ramesh Kumar*  
Principal District & Sessions Judge East District  
Karakadooma Courts, Delhi. 3/1/23

Website